

[Shri T. B. Vittal Rao]

practice was to intimate Members that such and such an assurance on such and such a question or during such and such a debate had been fulfilled and that the Member concerned could refer to that. But that practice has since been stopped by the Department of Parliamentary Affairs. I would suggest that the old practice should continue, namely, of intimating Members whenever such statements are laid on the Table of the House.

Mr. Speaker: I shall look into the matter.

REPORT OF INDIAN DELEGATION TO
EIGHTH WORLD HEALTH ASSEMBLY

The Deputy Minister of Health (Shrimati Chandrasekhar): I beg to lay on the Table a copy of the Report of the Indian Delegation to the Eighth World Health Assembly held in Mexico in May, 1955. [Placed in Library. See No. S-321/55.]

ESTIMATES COMMITTEE

THIRTEENTH REPORT

श्री बी० जी० मेहता (गौहिलवाड़) :
मैं उत्पादन मंत्रालय (प्रोडक्शन मिनिस्ट्री)
पर एस्टिमेट कमेटी की तेरहवीं रिपोर्ट पेश
करता हूँ।

BUSINESS OF THE HOUSE

Shri H. N. Mukerjee (Calcutta North-East): May I ask your direction in regard to a matter which appears on the Order Paper today? At about half past two of the clock today, we are expected to take up the Displaced Persons (Compensation and Rehabilitation) Rules. There are about 122 rules, and nearly two hundred amendments have been tabled so far. I would like to have your directions in regard to the method of discussion. I feel that we might have some general discussion

to begin with for about five hours or so....

Mr. Speaker: Let the formal business be put through first. When I come to the business proper, the Hon. Member may raise the point.

DEMANDS FOR SUPPLEMENTARY GRANTS

The Minister of Finance (Shri C. D. Deshmukh): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1955-56.

ELECTION TO COMMITTEE

CENTRAL ADVISORY BOARD OF
ARCHAEOLOGY

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): I beg to move:

"That Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve on the Central Advisory Board of Archaeology, constituted by the Government of India."

Mr. Speaker: The question is:

"That Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve on the Central Advisory Board of Archaeology constituted by the Government of India."

The motion was adopted.

PRIZE COMPETITIONS BILL

The Deputy Minister of Home Affairs (Shri Datar): I beg to move for leave to introduce a Bill to provide for the control and regulation of prize competitions.